## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2020 (TUESDAY)

COURT IV

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1
2.	Part Heard Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R11
3.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1- R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora- R8
4.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram PR1 to R4 B. Ragunath-R5 Madhusmita Bora- R6
5.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram PR1 to R4 B. Ragunath-R5 Madhusmita Bora- R6
6.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram PR1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7
7.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. <b>With</b>	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
8.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)

9.	Comp. App. (AT)	C.J. George & Ors.	A Karthik	Goutham
	No. 326 of 2018	Vs.		Shivshankar
		Synthite Industries Ltd.		

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By Order

-sd/-Registrar